



Pursuit of Excellence

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

TRAINING OF JUDGES ON NEW CRIMINAL LAWS, 2023

(Through Online and other Modes of Communication)

Date: 01.06.2024

SESSIONS	TIME	TOPICS
I	10:15 a.m. to 10:30 a.m.	Inauguration of the Course By: Director, MPSJA
II	10:30 a.m. to 11:45 a.m.	Overview of Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS) and comparison with Code of Criminal Procedure, 1973 - Addition & Alterations In BNSS in comparison to CrPC (Contd...) By: Shri Padmesh Shah, Additional Director, MPSJA
TEA BREAK (11:45 a.m. to 12:00 noon)		
III	12:00 noon to 1:15 p.m.	Overview of Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS) and comparison with Code of Criminal Procedure, 1973 -Addition & Alterations In BNSS in comparison to CrPC By: Shri Padmesh Shah, Additional Director, MPSJA
LUNCH BREAK (1:15 p.m. to 2:00 p.m.)		
IV	2:00 p.m. to 3:15 p.m.	Overview of Bharatiya Nyaya Sanhita, 2023 (BNS) and comparison with Indian Penal Code, 1860 - Addition & Alterations In BNSS in comparison to IPC By: Shri Amit Singh Sisodiya, OSD, MPSJA
TEA BREAK (3:15 p.m. to 3:30 p.m.)		
V	3:30 p.m. onwards	Overview of Bharatiya Sakshya Adhinyam, 2023 (BSA) and comparison with Indian Evidence Act, 1872 -Modification, Alteration & Addition in BSA Followed by valedictory – By: Shri Manish Sharma, Faculty Member (Jr.1), MPSJA

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
(2) The Schedule is subject to change as per exigencies.

DIRECTOR